पुझाव दिया गया । अनुग्रवपूर्वक राहत की बट्टी हुई अदायमी हेतु राज्यों की सहायता के लिए प्रधान मंत्री राष्ट्रीय राहत कोष में 12.76 करोड़ रुपए की राशि जारी की गई । संबद्ध राज्यों/संख शासित क्षेत्रों हारा अयोष्ट्या से संबंधित साम्यदायिक हंगों का शिकार हुए लोगों को स्वीकृत/जारी की गई कुल राशि का विवरण दर्शाया गया है । (नीचे देखिए)

Written Answers

प्राकृतिक खापदाओं से पीड़ित व्यक्तियों को दी गई वित्तीय सहायता संबंधी सूचना एकत्र की जा रही है और सदन के पटल पर रख दी जाएगी।

## विवरण

राज्य	कानाम	वितरित कुल राझि (लाखों में)
1.	<b>अ</b> सम	270.80
2.	खान्य प्रदेश	51.34
3.	बिसार	85.00
4.	विल्ली	65.85
<b>5</b> .	गुजरात -	1309.31
6.	कर्नाटक	363.39
7.	केरल	7.65
8.	मध्य प्रदेश	609.48
9.	महाराष्ट्	1642.33
10.	उड़ीसा	19.71
11.	राजस्थान	141.89
12.	तमिलनाडु	3.62
13.	उत्तर <b>प्रदेश</b>	589.00
14.	पश्चिम मंगाल	88.19
15.	हरियाणा	1.00
16,	जम्मू व कश्मीर	

योग:- 5248.56

## Deteriorating law and order situation in Assam

- 4032. SHRI BHADRESWAR GOHAIN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the Government are aware about the deteriorating law and order situation in Assam:
- (b) whether the Government also aware that huge public money has been spent by Government of Assam on completing of its two years in

Assum specially in publicity: and

(c) whether the Centre is convinced with the tailored reports of the Government of Assam about the law and order situation in Assam?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) to (c) The matters referred to in the question are subjects which come under the purview of the State Government. However, the prevailing law and order situation in Assam is continuously monitored by the Central Government. There has been some increase in violence committed by the militant outfits during the year 1993. However, various measures have been taken to bring about improvement in the law and order situation with appreciable results.

## Smugging of arms in Kerala

4033. SHRI O. RAJAGOPAL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware that large scale smuggling of arms into India is taking place at Kasargod in Kerala;
- (b) if so, what action Government has taken to stop this;
- (c) if so, whether the government order a thorough probe into the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) to (c) While there is no specific information regarding smuggling of arms into India through Kasargod in Kerala, all State Governments/UT administrations and the concerned Central Agencies have been fully altered to step up and maintain highest level of alert and vigil to counter smuggling activities.

## Child marriages in Arunachal Pradesh

4034. SHRI NYODEK YONGGAM: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that child marriages are still being solemnised in many parts of Arunachal Pradesh: and
- (b) if so, what measures Government are taking to prevent such practices?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) and (b) Information is being